NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P. No. 795/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES: M/s. Arihant Eletroech Pvt. Ltd.

V/s.

ROC, Pune

SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1) Adward Kukurn Practicing
Company
Secretary

2) Devendon
Desh pande
Secretary

Secretary

Secretary

In practice

ORDER CP 795/252(1)/NCLT/MB/MAH/2017

Company Petition is allowed vide separate order with cost of ₹2,00,000 (Rupees Two lakh only) payable to NCLT, Mumbai.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)